

Government of India  
Ministry of Finance  
Department of Financial services

**LOK SABHA**  
**UN-STARRED QUESTION No. 2017**  
ANSWERED ON MARCH 14, 2022/ Phalgun 23, 1943 (SAKA)

**Loans by PSBs**

2017. SHRI DILIP SAIKIA:  
SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of FINANCE be pleased to state:.

- (a) whether the Public Sector Banks (PSBs) are hesitant in giving loans to the common people under the various schemes;
- (b) if so, whether the Government has received any complaints in this regard;
- (c) if so, the details thereof;
- (d) whether the Government has fixed any accountability in this regard; and
- (e) if so, the details thereof?

**ANSWER**

Minister of State in the Ministry of Finance

(DR. BHAGWAT KARAD)

(a) Loans by Public Sector Banks (PSBs) are extended as per their Board-approved policies and extant Reserve Bank of India (RBI) guidelines which, *inter-alia* includes, viability of project, assessment of repayment capacity of the borrower, etc.

The total outstanding credit by PSBs under Retail and Priority Sector category, which, *inter-alia*, includes loans to common people, farmers etc. is as follows:-

(Amount in Rs. Crore)			
S. No.	Category	Oustanding as on 31.03.2019	Oustanding as on 31.12.2021
1	Retail Loans	13,57,354	17,84,131
2	Priority Sector Advances	20,75,900	23,24,174

(Source: RBI Domestic Operations)

As evident from above data, the growth witnessed in Retail Loans and Priority Sector Advances is approx. 31% and 12% respectively.

Details of loans sanctioned under some of the people-centric flagship Schemes of the Government viz. Pradhan Mantri Mudra Yojana (PMMY), Stand Up India (SUPI) and PM Street Vendors AtmaNirbhar Nidhi (PM SVANidhi) are tabulated below:-

(as on 25.02.2022)			
S. No.	Scheme Name	No. of loans (in lakh)	Amount Sanctioned (in Rs. Cr)
1	PMMY	3385.52	18,19,256.00
2	SUPI	1.33	29,932
3	PM SVANidhi	33.21	3,454

(b) to (e) Any complaints relating to implementation of flagship Schemes of Government including, delay in turn-around-time (TAT), turning down of loan applications etc. are redressed in coordination with the respective Banks. A number of steps have been taken to improve implementation of the Schemes which, inter alia, include:

- (i) provision for online loan applications through psbloansin59minutes, udyamimitra and other digital lending platforms;
- (ii) intensive publicity campaigns by PSBs for increased visibility of the Schemes amongst the stakeholders;
- (iii) simplified of application forms;
- (iv) periodic monitoring of performance of PSBs etc.

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